

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
NEW DELHI**

No.1/Judicial/Misc./TDSAT/2012

14th November, 2022

NOTICE

In continuation of the Notice dated 11th November, 2022, it has further been ordered that the dates shall be given in the matters listed at Delhi on 17th and 18th November, 2022 before Hon'ble Court No.1 and the Court of Registrar through virtual mode.

Also in addition, the hearing of cases fixed for 17th and 18th November, 2022 before Hon'ble Court No.3 shall take place through virtual mode.

It is hereby further made clear that the list already circulated for matters being listed at Pune on 17th and 18th November, 2022 shall remain as it is and these matters shall be taken at Pune only.



Desk Officer

To

1. Notice
2. TDSAT Website
3. Registrar-cum-Principal Secretary, TDSAT
4. Registrar, TDSAT
5. Deputy Registrar, TDSAT
6. PPS to Hon'ble Chairperson, TDSAT
7. PS to Hon'ble Member-I, TDSAT
8. PS to Hon'ble Member-II, TDSAT
9. PPS/PS/Court Master, TDSAT